

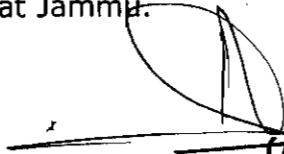
HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

O R D E R

No. 838 Dated 25/10/2016

All Judicial Officers of District Jammu, Samba, Kathua, Udhampur, Reasi, Ramban, Rajouri except one Judicial officer to be retained in the District to deal with urgent matters and Principal District & Sessions Judges and Chief Judicial Magistrates of District Doda, Kishtwar and Poonch are nominated to attend One day Cyber Crimes Workshop for Judiciary on Sunday, 13th of November, 2016 at 10.00 A.M. sharp in the J&K State Judicial Academy at Jammu.

By Order.


(Ashok Kumar Koul)
Registrar General 25-10-16.

No: 21541-51/85 Dated 25/10/2016

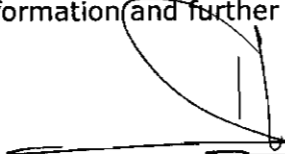
Copy to the:-

1. Principal Secretary to the Hon'ble The Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar.
3. Secretary to Hon'ble Mr. Justice Jamak Raj Kotwal.
.....for information of their Lordships.
4. Director J&K State Judicial Academy, Srinagar.

.....for information and with the request to get the nominated officers as well as concerned Principal District Judges informed accordingly.

5. The Principal District & Sessions Judge _____.

.....for information (and further n/a).


Registrar General

25-10-16.